

BUSINESS ADVISORY COMMITTEE

(Thirteenth Lok Sabha)

FORTY-SECOND REPORT

(Presented on 21.11.2002)

The Business Advisory Committee held a sitting on Wednesday, the 20th November, 2002.

2. The Committee recommend the allocation of time to the following items of business as shown against each: -

(1)	Discussion on Statutory Resolution seeking disapproval of the Securities and Exchange Board of India (Amendment) Ordinance, 2002.	3 hours
(2)	The Securities and Exchange Board of India (Amendment) Bill, 2002. <i>(Replacing the Ordinance)</i> <i>(Consideration and passing)</i>	
(3)	Discussion on Statutory Resolution seeking disapproval of the Unit Trust of India (Transfer of Undertaking and Repeal) Ordinance, 2002.	4 hours
(4)	The Unit Trust of India (Transfer of Undertaking and Repeal) Bill, 2002. <i>(Replacing the Ordinance)</i> <i>(Consideration and passing)</i>	
(5)	Discussion on Statutory Resolution seeking disapproval of the Representation of the People (Amendment) Ordinance, 2002.	2 hours
(6)	The Representation of the People (Amendment) Bill, 2002. <i>(Replacing the Ordinance)</i> <i>(Consideration and passing)</i>	

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| (7) | Discussion on Statutory Resolution seeking disapproval of the Delhi Metro Railway (Operation and Maintenance) Ordinance, 2002. | 2 hours |
| (8) | The Delhi Metro Railway (Operation and Maintenance) Bill, 2002.
<i>(Replacing the Ordinance)</i>
<i>(Consideration and passing)</i> | |
| (9) | Consideration of and agreeing to the Amendments made by the Rajya Sabha in the Prevention of Money Laundering Bill, 1999, as passed by Lok Sabha. | 1 hour |
| (10) | The Salaries and Allowances of Officers of Parliament and Leaders of Opposition in Parliament (Second Amendment) Bill, 2002.
<i>(Consideration and passing)</i> | ½ hour |
| (11) | The Pre-Natal Diagnostic Techniques (Regulation and Prevention of Misuse) Amendment Bill, 2002, after it has been passed by Rajya Sabha.
<i>(Consideration and passing)</i> | 1 hour |
| (12) | The Countess of Dufferin's (Fund) Repeal Bill, 2002, after it has been passed by Rajya Sabha. | ½ hour |
3. The Committee further recommend that discussion under rule 193 on U.P. issue may be taken up on Tuesday, the 26th November, 2002.

NEW DELHI;
November 20, 2002
Kartika 29, 1924 (Saka)

MANOHAR JOSHI
Chairman
Business Advisory Committee